

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
NEW BOMBAY BENCH, NEW BOMBAY 400 614

Tr.A.No. 474/87

Shri D.T.Thipse,  
Sneha Bandhan Society,  
Kelkar Road, Dombivali,  
Dist. Thane.

Applicant

V/S.

1. General Manager, Kirkee Ammunition Factory, Pune.
2. The Director General of Ordnance Factories, 44, Park Street, Calcutta.
3. Govt.of India through Secretary to the Govt.of India, Min.of Defence, New Delhi.

Respondents

CORAM: Hon'ble Member (A) Shri L.H.A.Rego  
Hon'ble Member (J) Shri M.B.Mujumdar

ORAL JUDGMENT

Dated: 26.4.1988

(PER: M.B.Mujumdar, Member (J))

Present Mr.C.John, UDC for the respondents. Mr.John states that the applicant's grievance is settled to his satisfaction.

2. The applicant has also sent a postcard dated 12.3.1988 informing that his case has been cleared by the department to his entire satisfaction and hence the Writ Petition may be treated as closed.

3. We had issued notice to the applicant but he has not remained present today. Hence, relying on the postcard sent by the applicant and the say of Mr.John, we dispose of Tr.A.No. 474/87 with no order as to costs.

  
(L.H.A.Rego) 26.4.88  
Member (A)

  
(M.B.Mujumdar)  
Member (J)